

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 75488/2024 - CLARIFICATION/DIRECTION
IA No. 301201/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 301192/2025 - EXEMPTION FROM APPOINTMENT OF OFFICIAL
TRANSLATOR
IA No. 191715/2025 - EXEMPTION FROM FILING O.T.
IA No. 243209/2025 - EXEMPTION FROM FILING O.T.
IA No. 251260/2025 - EXEMPTION FROM FILING O.T.
IA No. 288203/2025 - EXEMPTION FROM FILING O.T.
IA No. 292810/2025 - EXEMPTION FROM FILING O.T.
IA No. 301027/2025 - EXEMPTION FROM FILING O.T.
IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
IA No. 148448/2024 - EXEMPTION FROM FILING O.T.
IA No. 163698/2024 - EXEMPTION FROM FILING O.T.
IA No. 261790/2024 - EXEMPTION FROM FILING O.T.
IA No. 301126/2025 - EXEMPTION FROM FILING O.T.
IA No. 301199/2025 - EXEMPTION FROM FILING O.T.
IA No. 210281/2024 - EXEMPTION FROM FILING O.T.
IA No. 190255/2025 - EXEMPTION FROM FILING O.T.
IA No. 251256/2025 - EXEMPTION FROM FILING O.T.
IA No. 255338/2025 - EXEMPTION FROM FILING O.T.
IA No. 301098/2025 - EXEMPTION FROM FILING O.T.
IA No. 146585/2024 - EXEMPTION FROM FILING O.T.
IA No. 261813/2024 - EXEMPTION FROM FILING O.T.
IA No. 288320/2025 - EXEMPTION FROM FILING O.T.
IA No. 300473/2025 - EXEMPTION FROM FILING O.T.
IA No. 162478/2024 - EXEMPTION FROM FILING O.T.
IA No. 102294/2025 - EXEMPTION FROM FILING O.T.
IA No. 190056/2025 - EXEMPTION FROM FILING O.T.
IA No. 249449/2025 - EXEMPTION FROM FILING O.T.
IA No. 254967/2025 - EXEMPTION FROM FILING O.T.
IA No. 288317/2025 - EXEMPTION FROM FILING O.T.
IA No. 301040/2025 - EXEMPTION FROM FILING O.T.
IA No. 301329/2025 - EXEMPTION FROM FILING O.T.
IA No. 194241/2024 - EXEMPTION FROM FILING O.T.
IA No. 261799/2024 - EXEMPTION FROM FILING O.T.
IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
IA No. 154249/2024 - EXEMPTION FROM FILING O.T.

IA No. 190052/2025 - EXEMPTION FROM FILING O.T.
IA No. 249429/2025 - EXEMPTION FROM FILING O.T.
IA No. 254951/2025 - EXEMPTION FROM FILING O.T.
IA No. 288206/2025 - EXEMPTION FROM FILING O.T.
IA No. 299986/2025 - EXEMPTION FROM FILING O.T.
IA No. 301036/2025 - EXEMPTION FROM FILING O.T.
IA No. 301305/2025 - EXEMPTION FROM FILING O.T.
IA No. 150425/2024 - EXEMPTION FROM FILING O.T.
IA No. 261795/2024 - EXEMPTION FROM FILING O.T.
IA No. 299975/2025 - EXEMPTION FROM FILING O.T.
IA No. 301135/2025 - EXEMPTION FROM FILING O.T.
IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 194294/2024 - INTERVENTION/IMPLEADMENT
IA No. 225852/2024 - INTERVENTION/IMPLEADMENT
IA No. 261793/2024 - INTERVENTION/IMPLEADMENT
IA No. 13658/2025 - INTERVENTION/IMPLEADMENT
IA No. 45176/2025 - INTERVENTION/IMPLEADMENT
IA No. 188200/2025 - INTERVENTION/IMPLEADMENT
IA No. 301134/2025 - INTERVENTION/IMPLEADMENT
IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
IA No. 194283/2024 - INTERVENTION/IMPLEADMENT
IA No. 216859/2024 - INTERVENTION/IMPLEADMENT
IA No. 298994/2024 - INTERVENTION/IMPLEADMENT
IA No. 45048/2025 - INTERVENTION/IMPLEADMENT
IA No. 187271/2025 - INTERVENTION/IMPLEADMENT
IA No. 191714/2025 - INTERVENTION/IMPLEADMENT
IA No. 243205/2025 - INTERVENTION/IMPLEADMENT
IA No. 251259/2025 - INTERVENTION/IMPLEADMENT
IA No. 288202/2025 - INTERVENTION/IMPLEADMENT
IA No. 292809/2025 - INTERVENTION/IMPLEADMENT
IA No. 301025/2025 - INTERVENTION/IMPLEADMENT
IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
IA No. 202413/2023 - INTERVENTION/IMPLEADMENT
IA No. 213924/2023 - INTERVENTION/IMPLEADMENT
IA No. 148447/2024 - INTERVENTION/IMPLEADMENT
IA No. 163695/2024 - INTERVENTION/IMPLEADMENT
IA No. 194260/2024 - INTERVENTION/IMPLEADMENT
IA No. 261786/2024 - INTERVENTION/IMPLEADMENT
IA No. 268243/2024 - INTERVENTION/IMPLEADMENT
IA No. 40908/2025 - INTERVENTION/IMPLEADMENT
IA No. 183640/2025 - INTERVENTION/IMPLEADMENT
IA No. 238718/2025 - INTERVENTION/IMPLEADMENT
IA No. 288321/2025 - INTERVENTION/IMPLEADMENT
IA No. 300506/2025 - INTERVENTION/IMPLEADMENT
IA No. 301198/2025 - INTERVENTION/IMPLEADMENT
IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
IA No. 165585/2023 - INTERVENTION/IMPLEADMENT
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT
IA No. 241917/2023 - INTERVENTION/IMPLEADMENT
IA No. 162479/2024 - INTERVENTION/IMPLEADMENT
IA No. 194244/2024 - INTERVENTION/IMPLEADMENT

IA No. 210279/2024 - INTERVENTION/IMPLEADMENT
IA No. 261372/2024 - INTERVENTION/IMPLEADMENT
IA No. 28581/2025 - INTERVENTION/IMPLEADMENT
IA No. 181817/2025 - INTERVENTION/IMPLEADMENT
IA No. 190253/2025 - INTERVENTION/IMPLEADMENT
IA No. 222612/2025 - INTERVENTION/IMPLEADMENT
IA No. 251254/2025 - INTERVENTION/IMPLEADMENT
IA No. 255336/2025 - INTERVENTION/IMPLEADMENT
IA No. 301096/2025 - INTERVENTION/IMPLEADMENT
IA No. 301195/2025 - INTERVENTION/IMPLEADMENT
IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 154335/2023 - INTERVENTION/IMPLEADMENT
IA No. 210091/2023 - INTERVENTION/IMPLEADMENT
IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
IA No. 146584/2024 - INTERVENTION/IMPLEADMENT
IA No. 205996/2024 - INTERVENTION/IMPLEADMENT
IA No. 261268/2024 - INTERVENTION/IMPLEADMENT
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IA No. 18953/2025 - INTERVENTION/IMPLEADMENT
IA No. 222571/2025 - INTERVENTION/IMPLEADMENT
IA No. 300106/2025 - INTERVENTION/IMPLEADMENT
IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
IA No. 210090/2023 - INTERVENTION/IMPLEADMENT
IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
IA No. 154251/2024 - INTERVENTION/IMPLEADMENT
IA No. 197784/2024 - INTERVENTION/IMPLEADMENT
IA No. 247744/2024 - INTERVENTION/IMPLEADMENT
IA No. 18592/2025 - INTERVENTION/IMPLEADMENT
IA No. 102292/2025 - INTERVENTION/IMPLEADMENT
IA No. 190054/2025 - INTERVENTION/IMPLEADMENT
IA No. 220519/2025 - INTERVENTION/IMPLEADMENT
IA No. 249447/2025 - INTERVENTION/IMPLEADMENT
IA No. 254966/2025 - INTERVENTION/IMPLEADMENT
IA No. 288314/2025 - INTERVENTION/IMPLEADMENT
IA No. 300104/2025 - INTERVENTION/IMPLEADMENT
IA No. 301038/2025 - INTERVENTION/IMPLEADMENT
IA No. 301191/2025 - INTERVENTION/IMPLEADMENT
IA No. 301328/2025 - INTERVENTION/IMPLEADMENT
IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
IA No. 152968/2023 - INTERVENTION/IMPLEADMENT
IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
IA No. 194238/2024 - INTERVENTION/IMPLEADMENT
IA No. 197781/2024 - INTERVENTION/IMPLEADMENT
IA No. 237210/2024 - INTERVENTION/IMPLEADMENT
IA No. 261798/2024 - INTERVENTION/IMPLEADMENT
IA No. 15255/2025 - INTERVENTION/IMPLEADMENT
IA No. 79239/2025 - INTERVENTION/IMPLEADMENT
IA No. 220141/2025 - INTERVENTION/IMPLEADMENT
IA No. 301153/2025 - INTERVENTION/IMPLEADMENT
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
IA No. 210088/2023 - INTERVENTION/IMPLEADMENT

IA No. 192917/2024 - INTERVENTION/IMPLEADMENT
IA No. 194297/2024 - INTERVENTION/IMPLEADMENT
IA No. 230005/2024 - INTERVENTION/IMPLEADMENT
IA No. 14808/2025 - INTERVENTION/IMPLEADMENT
IA No. 54461/2025 - INTERVENTION/IMPLEADMENT
IA No. 190051/2025 - INTERVENTION/IMPLEADMENT
IA No. 216548/2025 - INTERVENTION/IMPLEADMENT
IA No. 249428/2025 - INTERVENTION/IMPLEADMENT
IA No. 254947/2025 - INTERVENTION/IMPLEADMENT
IA No. 288205/2025 - INTERVENTION/IMPLEADMENT
IA No. 301035/2025 - INTERVENTION/IMPLEADMENT
IA No. 301300/2025 - INTERVENTION/IMPLEADMENT
IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
IA No. 150424/2024 - INTERVENTION/IMPLEADMENT
IA No. 192911/2024 - INTERVENTION/IMPLEADMENT
IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3744/2024 (III-A)
IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3745/2024 (III-A)
IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 168539/2022 - EXEMPTION FROM FILING O.T.
IA No. 180649/2023 - INTERVENTION/IMPLEADMENT

C.A. No. 3746/2024 (III-A)
FOR EXEMPTION FROM FILING O.T. ON IA 185475/2022
FOR impleading party ON IA 72809/2023
FOR INTERVENTION/IMPLEADMENT ON IA 72809/2023
FOR impleading party ON IA 180615/2023
FOR INTERVENTION/IMPLEADMENT ON IA 180615/2023
FOR impleading party ON IA 180631/2023
FOR INTERVENTION/IMPLEADMENT ON IA 180631/2023
FOR impleading party ON IA 180063/2024
FOR INTERVENTION/IMPLEADMENT ON IA 180063/2024
FOR impleading party ON IA 206426/2024
FOR INTERVENTION/IMPLEADMENT ON IA 206426/2024
FOR impleading party ON IA 43323/2025
FOR INTERVENTION/IMPLEADMENT ON IA 43323/2025
FOR impleading party ON IA 54457/2025
FOR INTERVENTION/IMPLEADMENT ON IA 54457/2025
FOR impleading party ON IA 215974/2025
FOR INTERVENTION/IMPLEADMENT ON IA 215974/2025
IA No. 185475/2022 - EXEMPTION FROM FILING O.T.
IA No. 54457/2025 - INTERVENTION/IMPLEADMENT
IA No. 43323/2025 - INTERVENTION/IMPLEADMENT
IA No. 206426/2024 - INTERVENTION/IMPLEADMENT

IA No. 180063/2024 - INTERVENTION/IMPLEADMENT
IA No. 180631/2023 - INTERVENTION/IMPLEADMENT
IA No. 180615/2023 - INTERVENTION/IMPLEADMENT
IA No. 72809/2023 - INTERVENTION/IMPLEADMENT
IA No. 215974/2025 - INTERVENTION/IMPLEADMENT

SLP(C) No. 15296/2024 (XI)

IA No.142599/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.142600/2024-EXEMPTION FROM FILING O.T.

IA No. 142599/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 142600/2024 - EXEMPTION FROM FILING O.T.

Date : 19-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. James P. Thomas, AOR
Mr. Stanislas Tirkey, Adv.
Ms. Glorina George, Adv.

Mr. Rajiv Tyagi, AOR
Mr. Rahul Tyagi, Adv.
Mr. Rohit Gupta, Adv.

Mr. Harish Pandey, AOR

For Respondent(s) :Mr. Sudhanshu Chaudhary, Sr. Adv.
Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi, Adv.

Mr. G. C. Verma, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Vikas Gothwal, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Y.p. Singh, Adv.
Mr. Bharpur Singh, Adv.
Mr. Anurag Pandey, Adv.

Mr. Sanjay Kumar Tyagi, AOR
Mr. Piyush Dwivedi, AOR
Mr. Satyajeet Kumar, AOR

Mr. Keshav Choudhary, Adv.
Mr. Dhirendra Kumar, Adv.
Mr. Sandeep Pandhi, Adv.
Mrs. Priyanka Dwivedi, Adv.
Ms. Preeti Chauhan, Adv.
Ms. Aakanksha Tiwari, Adv.
Mrs. Shweta Bhadauria, Adv.
Mr. Daleep Singh, Adv.
Mr. Sudhanshu Tiwari, Adv.
Ms. Preeti Sirohi, Adv.
Mrs. Maneesha Pathak, Adv.
Mr. Shiv Sagar Tiwari, AOR

Mr. Satya Mitra, AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Jagadish Kumar Jha, Adv.
Mr. Ravi Ketan, Adv.
Mr. Ramnesh Verma, Adv.
Mr. Chandra Kishore Yadav, Adv.

Mr. Shashank Tripathi, AOR
Mr. Anurag Bhardwaj, Adv.
Mr. Anand Kumar V., Adv.
Mr. Aditya Kishor Tyagi, Adv.

Mr. Kedar Nath Tripathy, AOR

Mr. Sudhanshu Chaudhary, Sr. Adv.
Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.
Ms. Nidhi, Adv.

Mr. Bibek Tripathi, Adv.
Mr. P. Srinivasan, AOR

Mr. Narendra Kumar, Adv.
Mr. Jitendra Mahapatra, Adv.
Mr. A K Yadav, Adv.
Mr. Arun Kumar Yadav, Adv.
Mr. Abhishek Chakraborty, Adv.
Mr. Anil Kumar, Adv.
Mr. V S Yadav, Adv.
Mrs. Ranjana Pathak, Adv.
Mr. Dharmala Yadav, Adv.

Mr. Sumant Datt, AOR
Mr. Satya Prakash Narain Tripathi, Adv.

Mr. Amrendra Kumar Mehta, AOR
Mr. Sahil A Garg Narwana, Adv.
Ms. Pallavi Daem, Adv.
Ms. Gunjan Kumari, Adv.

Mr. Prathvi Raj Chauhan, AOR
Mr. Hanumant Singh, Adv.
Mr. Venkatesh Rajput, Adv.
Mr. Prakash Sharma, Adv.

Mr. Satyajeet Kumar, AOR

Mr. Binay Kumar Mishra, Adv.
Mr. Sanjiv Kumar Jain, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Anupam Kumar, Adv.
Mr. Jogender Kumar, Adv.
Mr. Randhir Kumar Ojha, AOR

Mr. Chand Qureshi, AOR
Mr. Mohit Yadav, Adv.
Mr. Mohd Shahzad Ansari, Adv.
Mr. Shah Alam, Adv.
Mr. Mohd Tauheed, Adv.
Mr. Rakesh Ranjan, Adv.
Mr. Raj Kumar Yadav, Adv.
Mr. Dhirendra Kumar Verma, Adv.
Mr. Jeewesh Prakash, AOR
Mr. Sriram P., AOR

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Mr. Mukesh Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

Mr. Bibek Tripathi, Adv.
Mr. Akshat Srivastava, AOR
Mr. Y. Lokesh, Adv.
Mr. Sudhakar Tiwari, Adv.
Mr. Manoj Kumar, Adv.
Mr. Pankaj Mishra, Adv.
Mr. Achyut Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the
appellants, list on 19.03.2026.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
COURT MASTER (NSH)